

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification of earlier orders, the following Committees are hereby re-constituted/
re-designated with immediate effect :-

COMMITTEES FOR
ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

S. No	Name of the Committee	Name of Judicial Officer	Designation
1	Central Hindi Implementation Committee.	Sh. Sanjeev Jain Principal Judge Family Courts (HQs) (South-West)	Chairperson
		Sh. Mukesh Kumar Gupta District Judge, Comm.Court-07 (Central)	Member
		Sh. Hem Raj, Addl. Sessions Judge-08 (West)	Member
		Ms. Neeti Suri Mishra, Officer of DHJS (Presently under Training)	Member
2	Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.	Sh. Deepak Garg District Judge, Comm. Court-09 (Central)	Chairperson
		Sh. Anil Kumar Sisodia District Judge, Comm.Court-04 (Central)	Member
		Sh. Gorakh Nath Pandey District Judge, Comm.Court-08 (Central)	Member
3	Centralized Committee for Library.	Ms. Nivedita Anil Sharma, Principal Judge, Family Court, (North)	Chairperson
		Officer Incharge, Library, (Tis Hazari Courts)	Member
		Officer Incharge, Library, (Karkardooma Courts)	Member
		Officer Incharge, Library, (Dwarka Courts, Delhi)	Member
		Officer Incharge, Library (Saket Courts)	Member
		Officer Incharge, Library, (Rohini Courts, Delhi)	Member
		Officer Incharge, Library.(PHC, Delhi)	Member
		Officer Incharge, Library (Rouse Avenue Courts, Delhi)	Member
4	MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme.	Ms. Renu Bhatnagar Principal District & Sessions Judge (SHD)	Chairperson
		Sh.Sumit Dass, ASJ-05, New Delhi, (PHC)	Member
		Sh. Arun Sukhija Judge Family Court-02, (West)	Member
5	District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.	Sh. Surinder S. Rathi District Judge, Comm.Court-11 (Central)	Chairperson
		Sh. Manish Yaduvanshi, ASJ-(SC-RC)-01, (West)	Member
		Chief Judicial Magistrate (Central)	Member
		Chief Judicial Magistrate (West)	Member
6	Litigation Committee.	Sh. Manoj Kumar District Judge, Comm.Court-05 (Central)	Chairperson
		Sh. Anil Chandhel, District Judge-04 (West)	Member
		Sh. Sandeep Kr. Sharma District Judge-02 (Central)	Member

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7	Committee regarding Non-Functional Pay Scale Rs.5400/-	Sh. Anurag Sain, District Judge, Comm.Court-01 (PHC)	Chairperson
		Sh. Arun Sukhija, Judge, Family Court-02 (West)	Member
		Ms. Aparna Swami, ASJ-07 (PHC)	Member
8	Committee for Internal Auction of condemned Vehicles.	Sh. Surinder S. Rathi District Judge, Comm.Court-11 (Central)	Chairperson
		Ms. Ruchi Agarwal Asrani PO-MACT-01 (Central)	Member
9	Committee to lay down the guidelines to determine the cases having historical/public importance.	Sh. Virender Kumar Bansal Pr. District & Sessions Judge (North-West)	Chairperson
		Sh. Shallender Malik, Spl. Judge (PC Act), CBI-21. (RACC)	Member
		Sh. Pulastya Parmachala ASJ-03, (North-East)	Member
		Ms. Ruchi Agarwal Asrani PO-MACT-01 (Central)	Member
10	Committee to look into matter of supply of uniform to the Employees.	Sh. Gorakh Nath Pandey District Judge, Comm.Court-08(Central)	Chairperson
		Ms. Charu Aggarwal Judge, Family Court-01 (West)	Member
		Ms. Harleen Singh ASJ-01 (POCSO) (West)	Member
11	Identifying location for setting up e-sewa kendras outside the court complexes e.g. Government school building or other suitable places.	Sh. Deepak Garg, DJ.Comm.Court-09 (Central)	Chairperson
		Ms. Bharat Aggarwal, ACJ-CCJ-ARC (Central)	Member
		Ms. Tapasya Agawal, Secretary, DLSA (Central)	Member
12	Committee to deal with the matters pertaining to Mobile Phone Facility for Judicial Officers.	Sh. Devender Kumar Jangala District Judge-01, (South-West)	Chairperson
		Ms. Ruchi Agarwal Asrani PO-MACT-01 (Central)	Member
		Sh. Abhishek Srivastava District Judge-05 (Central)	Member
13	Committee for organizing the Farewell function of Judicial Officers.	Ms. Hemani Malhotra District Judge, Comm.Court-02 (West)	Chairperson
		Ms. Upasna Satija, SCJ-cum-RC (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)

64049-160

No. F.1(3)/Gaz/2024

Dated 13.11.2024 Delhi

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. Sh. Umed Singh, District Judge, Comm.Court, North District, Rohini Court, Delhi.
5. Sh. Amit Kumar, District Judge, Comm. Court, North District, Rohini Court, Delhi.
6. Sh. Sanjay Sharma-II, District Judge, Comm.Court, Shahdara, Karkardooma Courts, Delhi.
7. Sh.Prashant Kumar, ASJ-Electricity, North-West, Rohini Court, Delhi.
8. Ms. Helly Fur Kaur, JMFC, Mahila Court-05 West, Tis Hazari Courts, Delhi
9. AO(B)/Branch In-Charge,, all branches of (Central) Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
12. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi